

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1
28/02/2019
O.A./260/609/2014

ANIL SAHOO
-V/S-
NATIONAL ALUMINIUM COMPANY LIMITED, M/O
MINES

ITEM NO:4

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. Ghosh on behalf of Mr. J. Pal (for R/4)
Mr. D.K. Pattnaik for NALCO

Notes of The Registry	Order of The Tribunal				
	<p>List revised.</p> <p>None appears for the applicant. This is an year old case of 2014. The matter pertains to land oustee.</p> <p>Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">pms</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	pms	
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pms					